

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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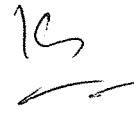
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 17/09/2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/848/1B/2018
NAME OF THE PETITIONER : DEV VALVES & BOILER MOUNTING
NAME OF THE RESPONDENT : ETA ENGINEERING PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	A. Kevin Thomas For King & Partridge	Counsel for Respondent	
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ORDER

Matter is called. There is no representation on behalf of Petitioner. Counsel for Respondent present and prayed for time on the ground that the parties are engaged in settlement talks. At request, matter is adjourned. Put up on **28.09.2018** at **10.30 A.M.**

-54-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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